CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH (CIRCUIT BENCH AT SHIMLA)

...

CONTEMPT PETITION NO. 63/95/2019 IN ORIGINAL APPLICATION NO.063/00311/2018 DECIDED ON: 07.11.2019

CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) & HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

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Fateh Singh Gosain

S/o Late Shri Kundan Singh

R/o Agnihotri Niwas,

Set No.1 1st Floor Dev Nagar

Kasumpti Shimla-171009.

Petitioner

Versus

1. Shri Durga Shanker Mishra

Secretary, Ministry of Urban Development Nirman Bhawan, New Delhi-110011.

विश्वयंत्र अधि

2. Shri A.K Bansal

Director, Directorate of Printing Ministry of Urban Development, 'B' Wing,

Nirman Bhawan,

New Delhi-110011.

3. Shri K.K. Puri,

Manager, Govt. of India Press (Production and Training Centre) Shimla-171004.

(BY: MR. K.C. SANKHYAN, ADVOCATE FOR THE PETITIONER. MR. ANSHUL BANSAL, CGSC FOR RESPONDENTS)

ORDER (ORAL) SANJEEV KAUSHIK, MEMBER (J)

- 1. The learned counsel for the parties are in agreement that this Contempt Petition has been rendered infructuous, as in pursuance of the orders passed by this Tribunal, the respondents have passed an order dated 4.9.2019 (Annexure R-2), extending the benefit of revision of pension and retiral dues and it can be disposed of as such.
 - 2. Ordered accordingly. Notices stand discharged.

माम्यक्ष ज्यारे

3. However, if the petitioner has any surviving grievance, he would be at liberty to file a representation to the authorities in that relevant connection.

(MOHD. JAMSHED) MEMBER (A)

PLACE: SHIMLA Dated: 11.07.2019

HC*

(SANJEEV KAUSHIK) MEMBER (J)